GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF POSTS

LOK SABHA STARRED QUESTION NO. 58 TO BE ANSWERED ON 20TH NOVEMBER, 2019

POST BANKS

*58. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the business of Mahila Pradhan Kshetriya Bachat Yojana (MPKBY) and Standardized Agency System (SAS) agents has been diverted/adversely affected due to formation of Post Banks, thereby decreasing their earnings by way of commission and if so, the details thereof; and
- (b) the remedial steps taken/proposed to be taken by the Government to ameliorate the distressed conditions of more than five lakh registered agents, mostly women under MPKBY and SAS?

ANSWER

MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b) A statement is laid on the Table of the House.

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STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. *58 FOR 20^{TH} NOVEMBER, 2019 ON "POST BANKS".

- (a) No, sir.
- (b) Services under India Post Payments Bank (IPPB) and Authorized Agents (MPKBY/SAS) under Small Savings Schemes are unrelated and independent of each other. No steps are therefore proposed/required to be taken by the Government in respect of the Authorized Agents of Small Savings, post formation of India Post Payments Bank.
